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T.P.(C) No. 894 OF 2004

ITEM No.11

Court No. 2

SECTION XVIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition.(Civil) No.894/2004

of The )

RITA BALBHIM MANE

Petitioner (s)

VERSUS

RAKESH JADHAV

Respondent (s)

(With prayer for interim relief)

( With Appln(s). for ex-Parte stayexemption from filing O.T. )

Date : 24/12/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)

Mr. Vishwajit Singh,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R